

Annexure – 7

Name of the corporate debtor: Garib Nawaz Hotels Private Limited; Date of commencement of CIRP: 9th February 2024; List of creditors as on: 24.09.2024

List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, they may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party ?	% of voting share in CoC, if applicable					
1	Assistant Executive Engineer, Chandigarh Electricity Department	Electricity Department	21.02.2024	6,256,597	5,256,597	Electricity dues	-	-	No	-	-	-	1,000,000	-	NA
2	Employees State Insurance Corporation	Employees State Insurance Corporation	07.03.2024	142,974	142,974	Delay of contribution & its damages	-	-	No	-	-	-	-	-	NA
3	Abhishek Kumar Bansal, Deputy Commissioner, CGST Division III, Chandigarh	Goods and Service Tax	11.03.2024	32,207,946	2,983,752	GST dues arising out of appeals	-	-	No	-	29,224,194	-	-	-	NA
4	Saroj Bala, Income Tax Officer	TDS-1, Chandigarh	19.03.2024	114,290	114,290	Deaman raised by TDS Dept on raiding TDS returns	-	-	No	-	-	-	-	-	NA
5	GST-II	Goods and Service Tax	21.03.2024	11,547,538	11,547,538	Evasion of GST	-	-	No	-	-	-	-	-	NA
6	Directorate General of Foreign Trade	DGFT	08.04.2024	4,211,854	-	Export duty obligation	-	-	No	-	-	-	4,211,854	-	NA
7	Commissioner of Customs, NS-II, JNCH, NHAVA SHEVA	Customs	08.05.2024	1,991,685	1,991,685	Duty & interest	-	-	No	-	-	-	-	-	NA
8	Municipal Corporation Chandigarh	Municipal Corporation		796,750	-	Property tax	-	-	No	-	-	-	796,750	-	NA
	Total			57,269,634	22,036,836						29,224,194	-	6,008,604	-	